

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
STARRED QUESTION NO - 188
ANSWERED ON – 05/08/2024**

Implementation of PM SHRI and Allocation of Funds under Samagra Shiksha Abhiyan

* 188 Shri Anto Antony:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is implementing a scheme Prime Minister's Schools for Rising India (PM SHRI);
- (b) if so, the salient features of the scheme and the funds disbursed to States for implementation of the scheme;
- (c) whether the Government has noticed that some States have not implemented the Scheme, the details thereof and if not, the reasons therefor;
- (d) whether the Government is providing financial assistance to States for the implementation of Right of Children to Free and Compulsory Education (RTE) Act, 2009 under Samagra Shiksha Abhiyan;
- (e) if so, the funds released to States under Scheme during the last 5 years, State-wise and year-wise; and
- (f) whether the Government has not released funds for third, fourth instalments for 2023-24 and first instalment for 2024-25 to some States under the SSA, if so, the details thereof and the reasons therefor?

ANSWER

MINISTER OF EDUCATION

(SHRI DHARMENDRA PRADHAN)

(a) to (f): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (f) OF THE LOK SABHA STARRED QUESTION NO. 188 FOR REPLY ON 05.08.2024 ASKED BY SHRI ANTO ANTONY, HON'BLE MEMBER OF PARLIAMENT REGARDING "IMPLEMENTATION OF PM SHRI AND ALLOCATION OF FUNDS UNDER SAMAGRA SHIKSHA ABHIYAN"

(a) & (b): The Cabinet has approved a Centrally Sponsored Scheme Pradhan Mantri Schools for Rising India (PM SHRI) on 7th September, 2022. These schools are to showcase all the initiatives of National Education Policy 2020 and emerge as exemplar schools over a period of time, and also offer leadership to other schools in the neighbourhood. They provide leadership in their respective regions in providing high-quality education in an equitable, inclusive and joyful school environment that takes care of the diverse background, multilingual needs, and different academic abilities of children and makes them active participants in their own learning process as per the vision of NEP 2020.

Under the scheme, there is a provision of setting up of more than 14500 PM SHRI Schools by strengthening the existing schools from amongst schools managed by Central government/State/UT Government/local bodies.

The major features in the PM SHRI Scheme are:

1. Quality and Innovation (Learning Enhancement Programme, Holistic Progress Card, Innovative Pedagogies, Bagless days, Internships with Local artisans, Capacity building etc.)
2. Beneficiary oriented Entitlements under Right to Education (RTE) Act.
3. Annual School Grants (Composite School grants, Library grant, Sports grant)
4. Early Childhood Care and Education including Balvatika and Foundational Literacy and Numeracy
5. Equity and Inclusion including provision of safe and appropriate infrastructure for girls and children with special needs (CwSN).
6. Encouraging flexibility in choice of subjects offered to students.
7. Encouraging mother tongue as medium of instruction using technological interventions to help bridge language barriers between teachers and students.
8. ICT, smart classrooms and digital libraries for using digital pedagogy.
9. Strengthening of existing infrastructure
10. Vocational interventions & Enhancing internship/entrepreneurship opportunities especially with local industry. Mapping of skills with developmental projects/nearby industry and develop courses/curriculum accordingly.

A total of 9337.35 crore (Central Share + State Share) have been approved so far for 10,080 PM SHRI Schools from 29 States/UTs along with KVS/NVS. The Central Share of this amount is 6901.97 crore, of which 1216.68 crore has been released to the States/UTs. State/UT wise details of the funds released in FY 2023-24 is attached at **Annexure-I**.

(c) Under PM SHRI Scheme, 32 States/UTs have signed the Memorandum of Understanding (MoU). However, the states of Kerala, Tamil Nadu, West Bengal and UT of Delhi are yet to sign the MoU. The Department of School Education & Literacy (DoSE&L), Ministry of Education has sent many letters to them. The letters include letters from the Hon'ble Education Minister and Secretary, DoSE&L to the Chief Ministers and Chief Secretaries respectively for signing up of MoU. The Samagra Shiksha Scheme started in the year 2018-19. The Samagra Shiksha Scheme has been fully aligned with the provisions emanating out of the NEP-2020 and PM SHRI Schools are conceptualized and designed to function as NEP 2020 exemplar Schools. The state of Kerala & Tamil Nadu communicated their willingness to sign MoU. The state of Tamil Nadu has sent a draft MoU also to DoSE&L.

(d) The Central Government provides financial assistance to States for many aspects of Right of Children to Free and Compulsory Education (RTE) Act, 2009. Under Samagra Shiksha Abhiyan, it includes free uniforms to all girls and SC/ST/BPL boys up to class 8, free textbooks to children in government and government-aided schools, including Madarasas, transportation cost and many more.

Further under Samagra Shiksha Abhiyan, under section 12(1)(c) of the RTE Act, states get reimbursement of amount paid to private unaided schools for admitting at least 25% of Class-I students from weaker and disadvantaged groups for providing free and compulsory elementary education.

(e) The list showing the funds released to States under Samagra Shiksha Scheme during the last 5 years, State-wise and year-wise is attached as **Annexure-II**.

(f) For release of fund to the States/UTs, they are supposed to fulfil the set of conditions mentioned in the guidelines of Ministry of Finance such as release of entire Central share to the SNA account, transfer of corresponding State share to SNA account, Expenditure more than 75% of available funds, deposit of interest earned to CFI, Provision of Central share and state share in State budget, submission of Provisional Utilisation Certificate (UC) for up to 75% of the released amount and Audited UC for remaining 25% of the released amount.

In the FY 2023-24, the revised budget for Samagra Shiksha Scheme was 33,000 crore out of which 32852.01 i.e., 99.56% was released to the States/UTs. However, out of 36 States/UTs, 5 States/UTs i.e., Delhi, Kerala, Lakshadweep, Punjab and West Bengal did not get the third & fourth installments and 12 States/UTs i.e., Chhattisgarh, Dadra & Nagar Haveli and Daman & Diu, Goa, Jammu & Kashmir, Ladakh, Manipur, Mizoram, Nagaland, Odisha, Puducherry, Sikkim and Uttarakhand did not get the fourth installment in FY 2023-24. The reasons for non-release mainly, were non-fulfilling of the required conditions for fund release. Moreover, for Delhi, Punjab and West Bengal, the non-signing of MoU for PM SHRI Scheme has been a factor for non-release of funds.

For the FY 2024-25, 15 States/UTs (Andaman & Nicobar, Andhra Pradesh, Arunachal Pradesh, Delhi, Dadra & Nagar Haveli and Daman & Diu, Goa, Gujarat, Haryana, Jammu & Kashmir, Jharkhand, Manipur, Mizoram, Nagaland, Rajasthan, Sikkim, and Uttar Pradesh) have not submitted proposals for the release of the first installment under Samagra Shiksha. Meanwhile, 21 States/UTs (Assam, Bihar, Chandigarh, Chhattisgarh, Himachal Pradesh, Karnataka, Kerala, Ladakh, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Odisha, Puducherry, Punjab, Rajasthan, Tamil Nadu, Telangana, Tripura, Uttarakhand, and West Bengal) have submitted their proposals.

Out of these, the first installment has been released to 11 States/UTs, namely Assam, Bihar, Chandigarh, Himachal Pradesh, Ladakh, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Puducherry, and Telangana.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO. 188 ANSWER ON 05.08.2024 ASKED BY SHRI ANTO ANTONY, HON'BLE MEMBER OF PARLIAMENT REGARDING "IMPLEMENTATION OF PM SHRI AND ALLOCATION OF FUNDS UNDER SAMAGRA SHIKSHA ABHIYAN"

The details of the funds released to States under PM SHRI Scheme in FY 2023-24 is as follows:

(Rs. In lakhs)

Sl. No.	States/UTs/KVs/ NVs	Central Share released in FY 2023-24
1	ANDAMAN AND NICOBAR	156
2	ANDHRA PRADESH	10,646
3	ARUNACHAL PRADESH	421
4	ASSAM	5,736
5	CHANDIGARH	63
6	CHHATTISGARH	1,974
7	DND - DNH	65
8	GOA	325
9	GUJARAT	3,294
10	HARYANA	2,558
11	JAMMU AND KASHMIR	5,240
12	KARNATAKA	2,639
13	KVS	29,536
14	LADAKH	404
15	LAKSHADWEEP	109
16	MADHYA PRADESH	4,453
17	MAHARASHTRA	6,340
18	MANIPUR	1,764
19	MEGHALAYA	430
20	MIZORAM	410
21	NAGALAND	98
22	NVS	16,272
23	PUDUCHERRY	206
24	RAJASTHAN	2459
25	SIKKIM	1,018
26	TELANGANA	5,980
27	TRIPURA	1,180
28	UTTAR PRADESH	12,150
29	UTTARAKHAND	5,742
	Total	1,21,668

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF LOK SABHA STARRED QUESTION NO. 188 ANSWER ON 05.08.2024 ASKED BY SHRI ANTO ANTONY, HON'BLE MEMBER OF PARLIAMENT REGARDING "IMPLEMENTATION OF PM SHRI AND ALLOCATION OF FUNDS UNDER SAMAGRA SHIKSHA ABHIYAN"

The details of the funds released to States under Samagra Shiksha Scheme during the last 5 years, State-wise and year-wise is as follows:

(Rs. In lakhs)

Sl.No.	Name of the State	2019-20	2020-21	2021-22	2022-23	2023-24
		Central Share Release	Central Share Release	Central Share Release	Central Share Release	Central Share Release
1	A & N Islands	3093.94	4037.43	3152.32	5651.44	5527.59
2	Andhra Pradesh	105996.21	86975.09	68301.36	150359.02	128940.79
3	Arunachal Pradesh	34717.07	33964.52	27996.24	25229.47	47503.50
4	Assam	152100.38	159429.09	156156.40	208086.22	181047.53
5	Bihar	326693.12	282822.81	340608.45	355459.46	424173.10
6	Chandigarh	6371.14	7115.42	10804.09	10979.21	11636.46
7	Chhattisgarh	101322.73	35068.41	33236.78	82800.00	77659.06
8	Dadra & Nagar Haveli & Daman & Diu	4759.77	3493.77	2092.45	6466.66	4130.25
9	Delhi	25698.06	14926.44	14588.04	22193.92	14608.83
10	Goa	1525.39	1788.38	1102.19	2985.77	1875.43
11	Gujarat	115286.16	97632.80	89375.71	132125.03	113253.16
12	Haryana	61846.56	74570.72	51709.18	67021.33	57880.25
13	Himachal Pradesh	47315.93	49230.46	31910.05	55160.13	48596.96
14	Jammu & Kashmir	74028.22	38557.43	87398.83	36497.18	86543.89
15	Jharkhand	91426.74	86561.21	85897.13	115451.63	110493.28
16	Karnataka	73032.69	61010.01	47451.63	86152.48	82808.79
17	Kerala	21420.28	23838.59	22512.79	17815.99	14165.74
18	Ladakh	4147.17	5806.39	5717.55	1489.36	5222.63
19	Lakshadweep	728.11	254.63	216.15	432.99	100.05
20	Madhya Pradesh	256144.65	246219.48	229279.75	193928.88	298151.13
21	Maharashtra	73423.81	63559.58	69302.88	90000.00	100119.10
22	Manipur	27363.08	32364.84	18250.19	40475.70	25721.89
23	Meghalaya	32311.14	28355.68	27171.38	37515.29	39418.22
24	Mizoram	16813.38	18855.02	17968.14	14268.09	27414.06
25	Nagaland	19047.59	21347.11	13734.16	28104.49	23125.34
26	Odisha	189289.15	130145.67	123807.39	183666.84	123660.69
27	Puducherry	786.54	972.44	1397.54	1527.52	1247.38
28	Punjab	46239.27	53143.13	50127.01	60504.93	33111.65
29	Rajasthan	291132.13	225943.67	240582.13	213861.12	320289.45
30	Sikkim	11040.54	6451.72	10012.46	10718.96	13260.50
31	Tamil Nadu	176912.17	162153.74	159882.18	210723.33	187615.54
32	Telangana	109524.00	34807.36	55327.91	114251.02	92012.79
33	Tripura	23492.36	40371.19	22692.81	28672.54	34132.90
34	Uttar Pradesh	498559.56	457185.61	204497.10	381975.27	427645.15
35	Uttarakhand	51187.76	54149.33	32083.60	70438.94	44056.91
36	West Bengal	157905.49	132743.02	130974.48	152204.21	31129.40
Total		3232682.27	2775852.19	2487318.45	3215194.42	3238279.38
